

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: HOME-LM I/5/2021-09-HOME dated 07.12.2021

**GOVERNMENT ORDER NO:- 5740-JK (LD ) of 2021**

**DATED:- 10 - 12 - 2021**

Sanction is hereby accorded to the appointment of Officer's of PHQ/HomeGuards/CD&SDRF, as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

Secretary to Government

Dated:- 10- 12 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Home Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No. 5740-JK(LD) of 2021 dated 10.12.2021**

S.No	Petition No.	Titled	Name of OIC
1.	OA No. 61/758/2021	Sidharath Mahajan Vs UT of J&K & Ors	Dy.SP Sheikh Zafferullah, Adminstrative Office PHQ
2.	T.A No. 61/3817/2020	Mukhtiyar Ahmad & Ors Vs UT of J&K & Ors	Sh. Jaswant Singh Dy.SP Hqrs Doda
3.	OA No. 62/872/2021	Anjum Mirza Vs Ut of J&K & Ors	Dr. Poonam Mahajan Medical Superintendent of Police Hospital Jammu
4.	OA No 61/1269/2021	Mohd Hussain Vs UT of J&K & ors	Sh. Abdul Rashid Khan DYSP SRF 1 <sup>st</sup> Bn Srinagar
5.	OA No 1345/2021	Altaf Hussain Mir Vs UT of J&K & others	
6.	OA No 61/1206/2021	Asha Devi Vs UT of J&K & ors	Smt. Anita Pawar, Dy. SP.
7.	WP(c) 2000/2021 CM No. 7432	Sohan Lal Sharma Vs UT of J&K & ors	Sh. Rajesh Sharma Dy. SP Area Commandant Homeguards Jammu
8.	WP(C) 1990/2021	Balbir Singh & 19 others Vs UT of J&K & ors	
9.	WP(C) 1759/2021	Sandeep Kumar & ors Vs UT of J&K & ors	
10.	WP (C) 2023/2021	Ashok Kumar & ors Vs UT of J&K & ors	
11.	WP (C) 1773/2021	Farooq Ahmad Bhat & ors Vs UT of J&K & others	Sh. Gh. Hassan DySp Area Commandant Homeguards Srinagar
12.	WP (C) 1768/2021	Gh. Ahmad Rather & ors Vs UT of J&K & others	

*RP*  
*10/12*